

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

31. CA 6/2021 CA 216/2021 CA 320/2021 CA 330/2021  
CA 308/2022 CA 317/2022 CA 247/2023  
In TP/08(MB)2011

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

**NAME OF THE PARTIES:**      **Rangsharda Hotels Pvt Ltd Vs.**  
                                         **Girish Lotiya**  
                                         **IN THE MATTER OF**  
                                         **Mr. Girish Prabhudas Lotia**  
                                         **V/s**  
                                         **Rang Sharda Hotels Private Ltd.**  
                                         **and Ors.**

**Section: 397-398 of Companies Act, 1956 & Rule 11 of NCLT**

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**ORDER**

Adv. Amir Arsiwala a/w Ranveer Chapekar appeared for the Petitioner. Sr. Counsel, Mr. Chetan Kapadia a/w Adv. Rohan Agarwal, Adv. Ayush Rajani and Adv. Mitali Bhatt appeared for the Respondent. Heard the submissions of the parties at a considerable length. Parties are directed to file their written submission well before the next date of hearing. List the matter on **14.02.2024** for filing written submissions.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

01.02.2024

Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**